

**6.00 P.M.**

THE VICE-CHAIRMAN (DR. SATYANARAYAN JATIYA): Shrimati Gundu Sudharani; not present. Dr. R. Lakshmanan; not present. Shri Paul Manoj Pandian.

**Need to take steps to enable use of Tamil in the High Court of Madras**

SHRI PAUL MANOJ PANDIAN (Tamil Nadu): Sir, Mahakavi Subramanya Bharthiar has glorified the rich tradition of Tamil language when he said, “There is no sweeter language than Tamil” and that “action should be taken to spread the nectar of Tamil across the world”. The Tamil language has a tradition that is more than two thousand years old. Tamil stands independent of other languages. Tamil means beauty, Tamil means nectar and Tamil signifies youth.

The long-pending demand of the people of Tamil Nadu is to make the ancient Tamil language an official language of India. Sir, our former Chief Minister, *Puratchi Thalaivi Amma*, strongly urged the Government of India that all the languages included in the VIII Schedule of the Constitution of India be declared as official languages of India. There has been a long-standing request of the people of Tamil Nadu regarding the language to be used in the High Court. The former Chief Minister, *Puratchi Thalaivi Amma*, has already requested the Government of India to take up the matter again with the hon. Supreme Court to enable the use of Tamil in the High Court of Madras.

In the above circumstances, I urge upon the Government of India to take appropriate steps to ensure that Tamil language is used in the High Court of Madras.

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): Sir, I associate myself with the matter raised by the hon. Member.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI A.K. SELVARAJ (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

SHRIMATI VIJILA SATHYANANTH (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI K.R. ARJUNAN (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

THE VICE-CHAIRMAN (DR. SATYANARAYAN JATIYA): Shri Palvai Govardhan Reddy; not present. Shri Anubhav Mohanty; not present. Shri Balwinder Singh Bhunder; not present. Shri Lal Sinh Vadodia; not present. Shrimati Kakhshan Perween.